

**GOVERNMENT OF INDIA
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH)
LOK SABHA**

UNSTARRED QUESTION NO:4553

ANSWERED ON:19.12.2014

FUNDS FOR AYUSH FACILITIES

Ahmed Shri Sultan ;Girri Shri Maheish;Godse Shri Hemant Tukaram;Karunakaran Shri P.;Naik Prof. Seetaram Ajmeera;Vichare Shri Rajan Baburao

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

- (a) the funds earmarked, allocated and utilised for Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH), separately during the current year;
- (b) whether certain States/Union territories have requested for release of additional grants for improving infrastructure and facilities under various streams of AYUSH, and if so, the details thereof along with the action taken/ proposed to be taken by the Government thereon, State/UT-wise;
- (c) the funds allocated and released to the Non-Governmental Organisations (NGOs) for the above purpose during the said period, State/UT-wise;
- (d) the present status of proposal to set up separate AYUSH Directorate in various States/UTs and also impart training to Anganwadi workers for AYUSH treatment, State/UT-wise; and
- (e) whether the Government proposes to recognize and promote Electro Homoeopathic System in the country, if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a): For the current Year (2014-15), Rs. 1069 crore was allocated to the Department of AYUSH (now Ministry of AYUSH), out of which Rs. 287.90 crore has been utilised so far. The details of funds allocated and utilised for Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH), separately during the current year may please be seen at Annexure-A.

The status of State/UT-wise funds earmarked under National AYUSH Mission (NAM), which was notified on 29.9.2014, may please be seen at Annexure-B, against which no funds has been released till date.

Further, the State/UT wise funds approved for mainstreaming of AYUSH under National Health Mission during the current year may please be seen at Annexure-C.

(b): The proposal seeking grants under Quality Control Scheme of ASU&H drugs have been received from six States i.e. Odisha, Kerala, Meghalaya, Punjab, Telengana and Madhya Pradesh. The grants will be released after approval of Project Sanctioning Committee.

(c): The details of funds allocated and released to the Non-Governmental Organisations (NGOs) during the current year may please be seen at Annexure-D.

(d): Setting up of AYUSH Directorate is within the purview of respective State/ UT Govt. No such proposal is under consideration in Govt. of India.

Further, there is no proposal for imparting training to Anganwadi workers for AYUSH treatment.

(e): Electro-homoeopathy is not a recognized system of medicine in the country at present. A proposal is under consideration of the Government for enactment of a legislation, which aims at providing mechanism for recognition of any new system of medicine. Once it is enacted, it will facilitate the consideration of any proposal (s) that may be received for recognition of any new system of medicine, including electro-homoeopathy system.